

Action Taken Report regarding O.A.No-280/2019

Original application No. 280 of 2019 i.e. Shushant Tripathi, General Secretary, Dashin Gujarat Kamdar Parishad V/s Hi-Choice Processors Pvt. Ltd.

1. Industry is located at Plot No 264-265, GIDC, Sachin, Tal: Chorasi, Dist.: Surat.
2. It is textile industry having valid consent, i.e. up to 31/12/2023.
3. It is large scale and red category industrial unit.
4. Regional Office-Surat has visited this unit with reference to verification on dated 11/08/2019. Salient features of inspection report areas follows:
 - Unit is engaged in Dyeing & Printing of Grey Cloth - 80,000 Meters/Day and obtained CCA, valid up to 31-12-2023. During inspection unit is found in operation.
 - Generated waste water from manufacturing process is given primary treatment and primary treated w/w is partly reused in blanket & screen washing & scrubbers, while remaining is discharged in to u/g drainage, leading to CETP-SIEL for further treatment & disposal.
 - During visit steam Boiler is found not in operation. Contacted person informed that due to tube leakage, they have stopped operation of Boiler since last three hours and maintenance work is going on.
 - Only Thermopack along with its attached APCM found in operation during visit.
 - Use of imported coal as fuel is going in TFH & auto fuel firing system is provided. Manometer is provided with the bag filters, found choked up.
 - Unit has provided steam Boiler (cap. 5 TPH) and Thermopack (cap. 2000 U) attached with common stack. It has provided Dual Teema Cyclone, Bag filter followed by water scrubber as APCM attached to Boiler and MCS, Teema Bag Filter and Water Scrubber as APCM attached to TFH.
 - CEMS is sent to vendor for repairing work since last 10 days.
 - No dense/black smoke emission from the stack is observed during visit. Use of any other fuel (other than CCA) is not going on.
 - Stock of ETP sludge is found nil & discarded containers @ 35 nos observed
5. Industry has been issued notice on 13/08/2019 to submit compliance and corrective actions taken for following: Annexure-1.
 1. During visit boiler was not in operation due to leakage in tube and manometer provided with bag filter was also found choked up.
 2. You are required to submit compliance of onsite instruction issued during inspection.



GUJARAT POLLUTION CONTROL BOARD
Paryavaran Bhavan
Sector - 10 A, Gandhinagar - 382 010.

RPAD

NO. GPCB/CCA-SRT-368(4) /ID-20790/

Date:.....

To,

M/s. Hi Choice Processors Pvt. Ltd.

PLOT NO;264-265,

GIDC Sachin-394-220,

Tal: Chorasi, Dist: Surat.

SUB: Clarification required with respect to the observations at the time of visit dated: 11/08/2019.

Sir,

The officials of the Board had visited your plant on 11/08/2019 and following non compliances were observed:

1. During visit boiler was not in operation due to leakage in tube and manometer provided with bag filter was also found choked up.
2. You are required to submit compliance of onsite instruction issued during inspection.

In reference to above subject you are required to clarify with respect to the observations within 3 days with all documentary proof (In Hard copy as well as upload on XGN). Please Note failing to which legal actions will be initiated under provisions of The Water (Prevention and Control of Pollution) Act, 1974 & The Air (Prevention and Control of Pollution) Act, 1981.

For and on behalf of
Gujarat Pollution Control Board


(Sushil Vegda)
Senior Environmental Engineer

Outward No:516690,13/08/2019